

ITEM NO.20

COURT NO.13

SECTION III-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.8000/2024

ANJALI SINGH & ORS.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

IA No. 12610/2022 - APPLICATION FOR PERMISSION
 IA No. 143359/2021 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 117356/2021 - EXEMPTION FROM FILING O.T.
 IA No. 30239/2023 - EXEMPTION FROM FILING O.T.
 IA No. 11192/2022 - EXEMPTION FROM FILING O.T.
 IA No. 143360/2021 - EXEMPTION FROM FILING O.T.
 IA No. 119174/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 117358/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 76691/2023 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 30236/2023 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 117355/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES

WITH

C.A. No. 8001/2024 (III-A)
 IA No. 12598/2022 - APPLICATION FOR PERMISSION
 IA No. 117914/2021 - DELETING THE NAME OF PETITIONER/RESPONDENT
 IA No. 117915/2021 - EXEMPTION FROM FILING O.T.
 IA No. 30850/2023 - EXEMPTION FROM FILING O.T.
 IA No. 11267/2022 - EXEMPTION FROM FILING O.T.
 IA No. 117913/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 30846/2023 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 119169/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 117916/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES
 C.A. No. 8002/2024 (III-A)
 IA No. 118769/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 118770/2021 - EXEMPTION FROM FILING O.T.
 IA No. 11226/2022 - EXEMPTION FROM FILING O.T.
 IA No. 8146/2022 - INTERVENTION/IMPLEADMENT
 IA No. 130067/2021 - INTERVENTION/IMPLEADMENT
 C.A. No. 8005/2024 (III-A)
 IA No. 7002/2022 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 125531/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT

IA No. 31117/2023 - EXEMPTION FROM FILING O.T.
 IA No. 11375/2022 - EXEMPTION FROM FILING O.T.
 IA No. 125553/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 IA No. 125530/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 IA No. 29941/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 C.A. No. 8003-8004/2024 (III-A)
 IA No. 11350/2022 - EXEMPTION FROM FILING O.T.
 IA No. 129412/2021 - EXEMPTION FROM FILING O.T.
 IA No. 129468/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 C.A. No. 8006/2024 (III-A)
 IA No. 137723/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 IA No. 137725/2021 - EXEMPTION FROM FILING O.T.
 IA No. 137722/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 IA No. 137724/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES
 C.A. No. 8007/2024 (III-A)
 IA No. 27417/2023 - APPLICATION FOR PERMISSION
 IA No. 3482/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 IA No. 3483/2022 - EXEMPTION FROM FILING O.T.
 IA No. 3485/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 29-04-2025 These matters were called on for hearing today.
 CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
 HON'BLE MR. JUSTICE R. MAHADEVAN

For Appellant(s) :

Ms. Kaveeta Wadia, Sr. Adv.
 Ms. Malvika Kapila, AOR
 Ms. Tanwangi Shukla, Adv.
 Ms. Apoorva Jain, Adv.

 Mr. Shail Kumar Dwivedi, AOR
 Mr. Sarvesh Singh, Adv.
 Mr. Siddharth Krishna Dwivedi, Adv.

 Ms. Kaveeta Wadia, Sr. Adv.
 Ms. Nidhi Mohan Parashar, AOR
 Mr. Vikrant Kumar, Adv.
 Ms. Chhavi Jain, Adv.

 Dr. A.M. Singhvi, Sr. Adv.
 Mr. Kausar Raza Faridi, AOR
 Mr. Mukesh Kumar Tripathi, Adv.

Ms. Kaveeta Wadia, Sr. Adv.
 Ms. Astha Sharma, AOR
 Ms. Mantika Haryani, Adv.
 Ms. Muskan Surana, Adv.
 Ms. Chhavi Jain, Adv.

For Respondent(s) :

Ms. Garima Prasad, Sr. A.A.G.
 Mr. Pradeep Misra, AOR
 Mr. Daleep Dhyani, Adv.
 Mr. Suraj Singh, Adv.
 Mr. Ajay Kumar Prajapati, Adv.
 Ms. Rachana Chakrawarti, Adv.
 Mr. Manoj Kumar Sharma, Adv.
 Mr. Abhinav S. Aggarwal, Adv.
 Mr. Mayank Pandey, Adv.
 Mr. Gaurav Singh, Adv.
 Ms. Ayushi Singh, Adv.
 Mr. Virender Vashisht, Adv.
 Ms. Shweta Aggarwal, Adv.

UPON hearing the counsel the Court made the following
 O R D E R

1. As per the Office Report dated 21-4-2025, service is not complete on Respondent Nos.3 to 21 in Civil Appeal No.8002/2024.
2. The learned counsel appearing for the appellants orally prayers that Proforma Respondent Nos.3 to 21 may be allowed to be deleted from the array of parties.
3. In view of the oral prayer made, the Proforma Respondents are deleted from the array of parties at the risk and peril of the appellants.
4. Cause title be amended accordingly.
5. List after Summer Vacation

(VISHAL ANAND)
 ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
 COURT MASTER (NSH)